

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/64/2017
NAME OF THE PETITIONER : MATHEW M. MATHEW & 1 ORS
NAME OF THE RESPONDENTS : DUROFLEX PRIVATE LTD & 10 ORS
SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Prakash Bhat
For Rahul Umikrishnan

Counsel for Petitioner Only

STANLEY KONDIPPALE
Respondent No. 6.



ORDER

Representing Counsel for the petitioner present. Respondent No.6 present in person. Petitioner counsel is directed to send fresh notice to other respondents and file an affidavit of proof of sending the same to all. Put up on 23.01.2018.

- sd -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

- sd -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

/pb/